

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:5720
ANSWERED ON:10.05.2012
TOILET FACILITIES
Meghwal Shri Arjun Ram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the estimated number of toilets required to be constructed in rural areas in the country, State-wise;
- (b) the number of toilets constructed so far, State-wise;
- (c) whether the Government is contemplating to increase the assistance given for construction of toilet under the Total Sanitation Programme (TSC);
- (d) if so, the details thereof;
- (e) whether different financial assistance has been fixed for Above Poverty Line and Below Poverty Line families for construction of toilets under TSC; and
- (f) if so, the details thereof?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): Government of India administers Total Sanitation Campaign (TSC), a comprehensive programme started in the year 1999 to facilitate States to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. TSC is a demand driven project based programme taking district as a unit covering total rural population of the districts not having sanitation facilities. TSC, at present, is being implemented in 607 rural districts of the country. The main components under the programme are incentives for Individual Household Latrines (IHHL), assistance for construction of school toilet units, Anganwadi toilets and Community Sanitary Complexs (CSC). The number of each category of toilets required to be constructed in the project districts as per identified project objectives under TSC, State-wise, are at annexure-I.
- (b): The number of each category of toilets constructed in the project districts as per progress reported by the States through online monitoring system maintained by the Ministry, State-wise, is at annexure-II.
- (c) & (d): Total Sanitation Campaign (TSC) is a demand driven project based programme wherein provision exists for incentives to BPL households on completion and use of toilet in recognition of its achievement. Government reviews the incentive amount from time to time effecting desirable changes to sufficiently motivate the BPL households to create and use sanitation facilities. The last revision in the incentive amount was carried out with effect from June 2011.
- (e) & (f): There is no provision to incentivise households Above Poverty Line for construction and use of toilets under TSC. However, APL households may access the revolving fund available under the programme.